

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**RAJYA SABHA  
UNSTARRED QUESTION NO - 3960  
ANSWERED ON 06/04/2023**

**NYAYA MITRA SCHEME FOR THE POOR**

**3960 #SHRI NEERAJ DANGI:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details of assistance extended through Nyaya Mitra scheme to provide immediate help to the poor category of citizens in the country ;
- (b) the details of Nyaya Mitras appointed in the District Courts in the country, particularly in the State of Rajasthan;
- (c) the details of new districts included in the Nyaya Mitra scheme during the last two years; and
- (d) the details of those States wherein there are no Nyaya Mitras so far?

**ANSWER**

**THE MINISTER OF LAW & JUSTICE**

**(SHRI KIREN RIJJU)**

(a) to (d) Nyaya Mitra programme was launched in April, 2017 with the objective to reduce pendency of cases in the Courts. It aims to facilitate disposal of 10 to 15 years old cases which would include civil cases such as matrimonial, accident claim cases and also criminal cases pending in High Courts and Subordinate Courts. Since the introduction of Nyaya Mitra programme, a total of 39 Nyaya Mitras were positioned in various districts courts of the States of Assam, Bihar, Maharashtra, Odisha, Rajasthan, Tripura, Uttar Pradesh and West Bengal. Nyaya Mitras are not engaged in the States other than mentioned above. For the year 2021-2022 & 2022-2023, 11 Nyaya Mitras were engaged in the 11 District Courts of the country. District

wise details of engaged Nyaya Mitra is at **Annexure-A**. In the State of Rajasthan, during the year 2017-18, four (4) Nyaya Mitras were engaged one each at Jalore, Alwar, Shri Ganganagar and Bhilwara District Courts. Further, during the year 2018-19, three (3) Nyaya Mitra were engaged at Bhilwara, Alwar and Shri Ganganagar district courts. In the year 2019-20, two (2) Nyaya Mitra were engaged at Jodhpur Metro and Jaipur Metro District Court and in the year 2021-2022, two( 2) Nyaya Mitras were engaged from April 2022 one each at Kota and Jaipur Metro- I District Court.

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**Statement as referred to in reply to part (b)-(c) Rajya Sabha Unstarred Question No. 3960 for answering on 06.04.2023 raised by SHRI NEERAJ DANGI, MP on Nyaya Mitra Scheme for the poor**

**A State-wise Statement containing number of Nyaya Mitra engaged from (2017-2022)**

S.No	State	Year- 2017-20218		Year 2018-2019		Year 2019-2020		Year 2020- 2021	Year 2021-2023		Total	
		District	No of NM	District	No of NM	District	No of NM		District	No of NM		
1	Assam		-		-		-	NIL*	Cachar	1	2	
									Kamrup Metro	1		
2	Bihar	Patna	1		-		-			-	1	
3	Maharashtra		-		-	Aurangabad	1		Nagpur	1	4	
						Mumbai Civil Court	1					
						Nagpur	1					
4	Odisha		-		-	Puri	1		Cuttack	1	4	
						Ganjam	1					
5	Rajasthan	Jalore	1	Bhilwara	1	Jodhpur Metro	1		NIL*	Kota	1	11
		Alwar	1	Alwar	1							
		Ganganagar	1	Ganganagar	1	Jaipur Metro	1					
		Bhildwara	1									
6	Tripura	West Tripura	1		-		-			-	1	
7	Uttar Pradesh	Ghaziabad	1		-	Allahabad	1		NIL*	Agra	1	8
		Meerut	1									
		Varanasi	1									
		Gorakhpur	1									
		Kushinagar	1									
8	West Bengal	Howrah	1	North Paragnas	1	Burdwan	1	NIL*	Calcutta	1	8	
		24 North Paragnas	1									
		Birbhum	1									
		Coochbehar	1									
		<b>Total</b>	<b>15</b>	<b>Total</b>	<b>4</b>	<b>Total</b>	<b>9</b>		<b>Total</b>	<b>11</b>	<b>39</b>	

\*No NyayaMitra could be engaged during the year 2020-2021 due to closure of courts and social distancing protocols caused by Covid pandemic

